

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No.174**  
TO BE ANSWERED ON 04.02.2019

**PRE-MATRIC/ POST-MATRIC SCHOLARSHIPS**

174. SHRI FEROZE VARUN GANDHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) the details of funds sanctioned/ released and utilized under Pre-Matric/ Post-Matric Scholarship Schemes for ST students during each of the last three years and the current year, State/ UT- wise;
- (b) whether the Government proposes to enhance these scholarship amounts being provided under the scheme and if so, the details thereof;
- (c) whether the Government also proposes any new project to provide higher education and nutritious food to the children of Maoist and Naxal affected areas and if so, the details thereof;
- (d) the details of funds allocated, released and utilized for the National Commission on Scheduled Tribes separately showing the expenditure incurred for each centre during the last three years;
- (e) the details of sanctioned strength and vacant positions across various centres/ offices of the Commission; and
- (f) the number of cases dealt with by the Commission during each of the last three years along with the current status of such cases, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

- (a): The details of funds sanctioned/released and utilized under Pre-Matric/ Post-Matric Scholarship Schemes for ST students during each of the last three years and the current year, State/ UT- wise, are enclosed as Annexure I & II respectively.
- (b): For Pre-Matric Scholarship, amount of scholarship is proposed to be increased to Rs.225/- for the Day Scholar and Rs.525/- per month for Hostellers from existing Rs.150/- and Rs.350/- respectively.
- (c): This Ministry also administers the scheme of Grants under Article 275(1) of the Constitution wherein funds are released towards various sectors like education, health, agriculture and other income generating schemes to 27 State Governments for welfare and development of tribal people in rural areas including Naxal affected areas in the country. Eklavya Model Residential School (EMRS) is one of the components under this scheme. The objective of EMRS is to provide quality middle and high school level education to Scheduled Tribe (ST) students in remote areas. In addition to providing quality education, the ST children are also provided with nutritious food in EMRSs. Besides, fund is also released to State Governments for enhancing the education system and infrastructure by providing hostels, coaching/trainings etc.
- (d): The details of funds allocated/released and utilized for the National Commission on Scheduled Tribes during the last three years is as per Annexure – III
- (e): The details of sanctioned strength and vacant positions across various centers/ offices are as per Annexure – IV
- (f): The number of cases dealt with by the Commission during each of the last three years along with the current status of such cases is as per Annexure – V

**Annexure-I referred to in reply to Part (a) of Lok Sabha U.S.Q. No.174 for answer on 04.02.2019 regarding "Pre-Matric/Post-Matric Scholarships"**

**Details of Funds Sanctioned/ Released & Utilized, State Governments/UT Administrations wise, under the Scheme of Pre-Matric Scholarship for ST students**

(₹ in lakh)

Sl. No.	Name of the State/UT	2015-16		2016-17		2017-18		2018-19 (as on. 30.01.19)
		Fund Sanctioned/Released	Utilised	Fund Sanctioned/Released	Utilised	Fund Sanctioned/Released	Utilised	Fund Sanctioned/Released
1	A.&N. Islands	0.00	0.00	0.00	0.00	0.00	0.00	0
2	Andhra Pradesh	1983.00	1983.00	0.00	0.00	5282.94	5282.94	1210.81
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00		
4	Assam	0.00	0.00	321.33	0.00	0.00		
5	Bihar	375.00	24.44	0.00	0.00	0.00		
6	Chhattisgarh	3607.00	3607.00	2534.15	2534.15	1805.30	1805.30	4755.63
7	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	20.00
8	Daman & Diu	0.00	0.00	0.00	0.00	8.04	8.04	
9	Goa	0.00	0.00	52.64	52.64	3.75	3.75	80.83
10	Gujarat	3745.76	3745.76	80.81	80.81	3650.84	3650.84	4482.31
11	Himachal Pradesh	96.12	96.12	51.21	51.21	0.00		38.91
12	Jammu & Kashmir	700.00	180.05	0.00	0.00	0.00		
13	Jharkhand	0.00	0.00	0.00	0.00	1704.53	1704.53	2345.92
14	Karnataka	0.00	0.00	0.00	0.00	1364.59	1364.59	1256.31
15	Kerala	300.00	300.00	796.40	796.40	0.00		308.73
16	Madhya Pradesh	4300.00	4300.00	0.00	0.00	5539.17	5539.17	5728.33
17	Maharashtra	0.00	0.00	0.00	0.00	0.00		
18	Manipur	0.00	0.00	867.38	867.38	619.09	71.74	
19	Meghalaya	0.00	0.00	0.00	0.00	156.69	122.94	
20	Mizoram	0.00	0.00	336.36	0.00	132.25	132.25	319.79
21	Nagaland	851.47	569.03	0.00	0.00	0.00	0.00	
22	Odisha	4900.00	4900.00	3376.36	3376.36	5134.98	5134.98	6665.88
23	Rajasthan	0.00	0.00	0.00	0.00	3284.79	3284.79	1716.12
24	Sikkim	0.00	0.00	0.00	0.00	25.72	25.72	7.97
25	Tamil Nadu	600.00	600.00	0.00	0.00	0.00	0.00	
26	Telangana	0.00	0.00	0.00	0.00	358.02	358.02	693.84
27	Tripura	1303.60	1188.64	0.00	0.00	232.89	0.00	
28	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	
29	Uttarakhand	107.00	107.00	0.00	0.00	104.44	104.44	
30	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	584.62
	<b>Total</b>	<b>22868.95</b>	<b>21601.04</b>	<b>8416.64</b>	<b>7758.95</b>	<b>29408.03</b>	<b>28594.04</b>	<b>30216.00</b>

Annexure-II referred to in reply to Part (a) of Lok Sabha U.S.Q. No.174 for answer on 04.02.2019 regarding "Pre-Matric/Post-Matric Scholarships"

Details of Funds Sanctioned/ Released & Utilized, State Governments/UT Administrations wise, under the Scheme of Post Matric Scholarship for ST students

(₹ in lakh)

Sl. No.	Name of the State/UT	2015-16		2016-17		2017-18		2018-19 (as on. 30.01.19)
		Fund Sanctioned/Released	Utilized	Fund Sanctioned/Released	Utilized	Fund Sanctioned/Released	Utilized	Fund Sanctioned/Released
1	A.&N. Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	1986.82	1986.82	9777.62	9777.62	8269.11	8269.11	13945.02
3	Arunachal Pradesh	1137.61	1137.61	1136.32	1136.32	5803.65	5803.65	1883.82
4	Assam	6748.28	6748.28	266.65	266.65	2516.48	2516.48	3248.03
5	Bihar	0.00	0.00	0.00	0.00	71.25		
6	Chhattisgarh	4764.83	4764.83	2674.82	2674.00	3811.26	3811.26	4609.57
7	Daman & Diu	0.00	0.00	53.63	53.63	26.19		
8	Goa	356.00	356.00	645.00	645.00	364.80	364.80	536.26
9	Gujarat	5520.40	5520.40	22040.27	22040.27	14609.74	14609.74	32414.09
10	Himachal Pradesh	1350.00	1350.00	931.36	931.36	3123.36	3123.36	278.15
11	Jammu & Kashmir	2494.17	2494.17	2587.84	2587.84	2322.56	2033.20	
12	Jharkhand	0.00	0.00	8148.39	8148.39	2716.50	2716.50	5281.32
13	Karnataka	5839.00	5839.00	8540.00	8540.00	8873.31	8873.31	7341.33
14	Kerala	0.00	0.00	3122.00	3122.00	2745.46	2745.46	2674.37
15	Madhya Pradesh	3065.00	3065.00	13054.00	13054.00	10320.50	10320.50	13405.24
16	Maharashtra	5209.83	5209.83	22092.28	22092.28	10884.91	10884.91	15238.15
17	Manipur	3588.00	3588.00	3385.20	3385.20	6382.55	6370.06	2026.76
18	Meghalaya	3274.61	3274.61	3189.00	3189.00	770.50	770.50	2457.52
19	Mizoram	4927.91	4927.91	4267.52	4267.52	2434.73	2434.73	3528.21
20	Nagaland	2646.34	2646.34	1344.00	1344.00	2515.00	2515.00	4716.66
21	Odisha	4050.00	4050.00	15556.48	15556.48	8784.18	8784.18	14801.92
22	Rajasthan	10890.43	10890.43	9800.00	9800.00	19912.49	19912.49	13598.95
23	Sikkim	400.00	400.00	938.16	938.16	1247.32	1247.32	1134.36
24	Tamil Nadu	2266.86	2266.86	3061.85	3061.85	2440.39	2440.39	3933.65
25	Telangana	9650.00	9650.00	11483.00	11483.00	18031.25	16187.25	9921.68
26	Tripura	1700.00	1700.00	1323.90	1323.90	2756.25	2756.25	3626.55
27	Uttar Pradesh	0.00	0.00	1057.50	1054.70	1244.91	907.16	
28	Uttarakhand	900.00	900.00	5090.57	3591.84	600.25		
29	West Bengal	2948.46	2948.46	0.00	0.00	2807.89	2807.89	2219.39
	<b>Total</b>	<b>85714.55</b>	<b>85714.55</b>	<b>155567.36</b>	<b>154065.02</b>	<b>146386.79</b>	<b>143205.50</b>	<b>162821.00</b>

**Annexure-III**

**Annexure-III referred to in reply to part (d) of Lok Sabha U.S.Q No. 174 for answer on 04.02.2019 regarding statement indicating amount BE, RE and Expenditure incurred by the NCST during last three years.**

Name of Office	Financial Year					
	2015-16		2016-17		2017-18	
	Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
<b>Delhi (HQ)</b>	4,86,89,000	4,48,16,746	5,27,50,000	5,40,21,511	9,38,30,000	8,17,26,552
<b>Bhopal</b>	59,60,000	42,73,019	79,50,000	79,44,132	54,60,000	51,37,542
<b>Bhubaneswar</b>	52,35,000	46,09,412	98,00,000	97,87,752	60,80,000	45,66,090
<b>Jaipur</b>	53,82,000	40,84,780	66,50,000	66,42,456	44,50,000	36,24,490
<b>Raipur</b>	15,40,000	11,69,167	36,50,000	36,44,384	34,70,000	20,70,208
<b>Ranchi</b>	23,55,000	22,06,781	53,50,000	53,15,276	41,50,000	23,49,103
<b>Shillong</b>	28,39,000	17,62,271	43,50,000	43,33,456	29,60,000	19,54,398
<b>Total</b>	<b>7,20,00,000</b>	<b>6,29,22,176</b>	<b>9,05,00,000</b>	<b>9,16,88,967</b>	<b>12,04,00,000</b>	<b>10,14,28,383</b>

1. The Expenditure of Rs. 9,16,88,967/- in 2016-17 is in excess of RE is due to payment of salary and allowances of staff deputed from TRIFED to NCST by Ministry of Tribal Affairs out of Ministry Allocation.

ANNEXURE- 'IV' AS REFERRED TO IN REPLY TO LOK SABHA UNSTARRED Q.NO.174  
FOR 4/2/2019 REGARDING "PRE-MATRIC/POST-MATRIC SCHOLARSHIPS".

Name of Posts	Sanctioned Strength	Filled	Vacant
Secretary	1	1	0
Joint Secretary	1	1	0
Director	4	2	2
Deputy Secretary	1	1	0
Under Secretary	1	1	0
Sr. PPS/PPS	1	1	0
Deputy Director	2	0	2
Assistant Director	5	4	1
Assistant Director Programming	1	0	1
Assistant Director (OL)	1	1	0
Superintendent of Police	1	0	1
Law Officer	1	0	1
Librarian Cum - Document Assistant	1	0	1
Research Officer	6	3	3
Private Secretary	1	0	1
Personal Assistant	6	2	4
Assistant Section Officer	2	2	0
Sr. Investigator	8	3	5
Investigator	10	0	10
Sr. Hindi Translator	1	1	0
Jr. Hindi Translator	2	1	1
Steno Grade-D	5	2	3
SSA (CSS Cadre)	2	2	0
JSA (CSS Cadre)	1	0	1
Office Superintendent	4	2	2
Staff Car Driver	7	4	3
MTS	29	16	13
Accountant	1	0	1
UDC (Joint Cadre)	7	4	3
LDC (Joint Cadre)	10	0	10
Dispatch Rider	1	0	1
<b>TOTAL</b>	<b>124</b>	<b>52</b>	<b>72</b>

ANNEXURE-V AS REFERRED TO IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO.174 FOR 04.02.2019 REGARDING “PRE-MATRIC/POST-MATRIC SCHOLARSHIPS”.

STATE/UT-WISE DETAILS OF CASES DEALT WITH BY NCST DURING THE YEARS 2016, 2017 AND 2018(UPTO 31<sup>ST</sup> JULY 2018) ALONG WITH THE CURRENT STATUS OF SUCH CASES.

S. No.	States/UT	Number of cases received, closed and under process								
		2016			2017			2018 (upto 31 <sup>st</sup> July 2018)		
		No. of cases Recd.	Under Process	Closed	No. of cases Recd.	Under Process	Closed	No. of cases Recd.	Under Process	Closed
1	Andaman & Nicobar Islands	2	0	2	1	1	0	1	1	0
2	Andhra Pradesh	180	62	118	85	67	18	34	31	3
3	Arunachal Pradesh	4	0	4	9	8	1	2	2	0
4	Assam	21	0	21	34	32	2	10	10	0
5	Bihar	28	22	6	24	22	2	20	9	11
6	Chandigarh	1	1	0	0	0	0	0	0	0
7	Chhattisgarh	186	25	161	353	262	91	101	92	9
8	Daman and Diu	0	0	0	2	2	0	1	1	0
9	Delhi	68	66	2	55	54	1	12	12	0
10	Dadra and Nagar Haveli	26	20	6	12	10	2	8	8	0
11	Goa	10	8	2	8	4	4	0	0	0
12	Gujarat	19	17	2	26	25	1	14	13	1
13	Haryana	4	4	0	3	2	1	01	01	0
14	Himachal Pradesh	31	30	1	11	10	1	2	2	0
15	J&K	5	5	0	1	1	0	03	02	01
16	Jharkhand	217	181	36	75	47	28	23	23	0
17	Karnataka	37	32	5	29	25	4	3	3	0
18	Kerala	18	8	10	13	10	3	11	10	1
19	Lakshadweep	3	3	0	0	0	0	1	1	0
20	Madhya Pradesh	163	90	73	272	212	60	203	185	18
21	Maharashtra	114	85	29	207	145	62	117	109	8
22	Manipur	9	0	9	7	7	0	2	2	0
23	Meghalaya	10	0	10	9	8	1	3	3	0
24	Mizoram	3	0	3	2	2	0	1	1	0
25	Nagaland	4	3	1	4	4	0	3	3	0
26	Odisha	181	23	158	103	53	50	46	42	4
27	Puducherry	4	3	1	5	3	2	1	1	0
28	Punjab	0	0	0	1	0	1	0	0	0
29	Rajasthan	108	78	30	171	117	54	118	109	9
30	Sikkim	-	-	-	5	5	0	1	1	0
31	Tamil Nadu	74	28	46	38	25	13	12	11	1
32	Telangana	22	22	0	50	7	43	16	15	1
33	Tripura	5	2	3	9	9	0	3	2	1
34	Uttar Pradesh	70	54	16	45	43	2	34	32	2
35	Uttarakhand	13	13	0	9	9	0	5	5	0
36	West Bengal	160	27	133	77	62	15	31	26	5
37	<b>Total</b>	<b>1800</b>	<b>912</b>	<b>888</b>	<b>1755</b>	<b>1293</b>	<b>462</b>	<b>843</b>	<b>768</b>	<b>75</b>